

**HIGH COURT OF MANIPUR
AT IMPHAL**

ORDER

Imphal, the 29th April, 2023

No. HCM/MJS/T-1/92-Est./ 9539 : The High Court of Manipur is pleased to allocate the additional charge to the following MJS Officer in addition to his normal duty w.e.f. 01.05.2023(F/N) until further order.

| Name of the Officer | Present posting | Additional charge |
|----------------------------|------------------------------|----------------------------------|
| Shri Lamkhanpao Tonsing | Judge. Family Court, Manipur | Judge. Family Court, Imphal East |

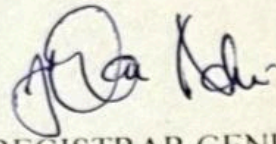
Sd/-

(YUMKHAM ROTHER)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Copy to:

1. Pr. S. to Hon`ble The Acting Chief Justice, High Court of Manipur.
2. P.S. to Hon`ble Mr. Justice A. Bimol Singh, High Court of Manipur.
3. P.S. to Hon`ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
4. The Advocate General, Manipur.
5. The Commissioner (Law), Government of Manipur.
6. All the District & Sessions Judges/Addl. District & Sessions Judges/MACT/Family Courts/Special Courts.
7. The Registrar (Judl.)/(Vigilance)/(Admn.PM & P), High Court of Manipur.
8. The Government Advocate, Government of Manipur.
9. The Deputy Solicitor General of India
10. The President, High Court Bar Association of Manipur.
11. The President, All Manipur Bar Association.
12. All Joint Registrars, High Court of Manipur.
13. All Deputy Registrars, High Court of Manipur.

14. The System Analyst, High Court of Manipur.
-for uploading the same in the official website.
15. Superintendent (Estt.-II), High Court of Manipur.
16. Person Concerned.
17. The concerned file.



REGISTRAR GENERAL
HIGH COURT OF MANIPUR